

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

RAJYA SABHA
UNSTARRED QUESTION NO. 1985
TO BE ANSWERED ON 12th MARCH, 2021

SCHEME FOR ASSISTING STATES IN PROMOTION OF EXPORTS

1985. SHRI SYED ZAFAR ISLAM:

Will the Minister of **COMMERCE & INDUSTRY** be pleased to state:

- (a) whether Government has any scheme to assist the States in promotion of exports, if so, the details thereof;
- (b) the details of total funds allocated to Uttar Pradesh for export promotion, sector and State-wise, during each of the last three years and the current year along with the steps taken by Government to engage the States in export promotion;
- (c) the measures taken by Government to improve the logistic constraints to achieve the export target of Uttar Pradesh; and
- (d) whether Government has also made provisions for tax rebate for promotion of exports, if so, the details thereof ?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI HARDEEP SINGH PURI)

- (a) & (b) The Government of India has launched a scheme namely, 'Trade Infrastructure for Export Scheme (TIES)' w.e.f FY 2017 -18 with the objective to assist Central and State Government Agencies for creation of appropriate infrastructure for growth of exports from the States. The Scheme provides financial assistance in the form of grant-in-aid to Central/State Government owned agencies for setting up or for up-gradation of export infrastructure as per the guidelines of the Scheme. The scheme can be availed by the States through their Implementing Agencies, for infrastructure projects with overwhelming export linkages like the Border Haats, Land customs stations, quality testing and certification labs, cold chains, trade promotion centres, export

warehousing and packaging, SEZs and ports/airports cargo terminuses. The Scheme guidelines are available at <http://commerce.gov.in>.

Under the TIES Scheme, financial assistance for a total of 44 export infrastructure projects have been approved during FY 2017-18, 2018-19, 2019-20 & 2020-21 (as on 8th March, 2021). The state-wise details of funds released during each of the last three years and the current year under the Scheme of DoC is given at Annexure.

Further, promotion of Districts as Export Hubs is being coordinated by the Directorate General of Foreign Trade (DGFT) in collaboration with Department of Promotion of Industry and Internal Trade (DPIIT). This initiative tries to target export promotion, manufacturing and employment generation by making the States and the Districts oriented towards export growth.

- (c) Improving logistics constraints is an ongoing process. Logistics Division, Department of Commerce is coordinating with the state governments and line ministries to resolve the logistic issues and streamline trade within and outside the state.
- (d) The Govt. of India has introduced the Remission of Duties and Taxes on Exported Products (RoDTEP) Scheme. This scheme seeks to remission of Central, State and Local duties/taxes/levies at different stages at the Central, State, and local level, which are incurred in the process of manufacture and distribution of exported products, but are currently not being refunded under any other duty remission scheme. Besides, exports are zero rated through drawback of duties, GST refund as well as other export promotion schemes.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 1985 FOR ANSWER ON 12.3.2021 BY SHRI SYED ZAFAR ISLAM REGARDING SCHEME FOR ASSISTING STATES IN PROMOTION OF EXPORTS.

Details of projects approved under TIES {FY 2017-18 to FY 2020-21 (till 08.03.2021)}

Sl. No.	Name of State/UT	Year	Number of New projects approved	TIES fund released (In Rs. Cr.)
1.	Karnataka	2017-18	3	5.85
		2018-19	0	2.85*
		2019-20	0	2.65*
		2020-21	0	0
		Total	3	11.35
2	Kerala	2017-18	1	6.5
		2018-19	0	6.5*
		2019-20	1	10
		2020-21	0	0
		Total	2	23
3	Manipur	2017-18	1	6
		2018-19	1	5.63
		2019-20	0	0
		2020-21	0	5.63*
		Total	2	17.26
4	Andhra Pradesh	2017-18	2	8.15
		2018-19	0	26.0144*
		2019-20	0	9.9856*
		2020-21	2	13**
		Total	4	57.15
5	Tamil Nadu	2017-18	2	14.78
		2018-19	4	15.65
		2019-20	5	15.91*
		2020-21	1	14.4584*
		Total	12	60.7984
6	Madhya Pradesh	2017-18	2	25.71
		2018-19	1	1.80**
		2019-20	0	8.04*
		2020-21	0	0
		Total	3	35.55
7	Uttar Pradesh	2017-18	1	1.07
		2018-19	0	0
		2019-20	0	0.48
		2020-21	0	0
		Total	1	1.55
8	Maharashtra	2017-18	1	1.52
		2018-19	0	0
		2019-20	0	1.52*
		2020-21	1	6.37**
		Total	2	9.41
9	Tripura	2017-18	1	6.15
		2018-19	0	0
		2019-20	0	0

		2020-21	2	2.58**
		Total	3	8.73
10	West Bengal	2017-18	1	4.27
		2018-19	0	2.56*
		2019-20	0	0
		2020-21	0	0
		Total	1	6.83
11	Delhi	2017-18	0	0
		2018-19	1	8
		2019-20	0	0
		2020-21	0	0
		Total	1	8
12	Rajasthan	2017-18	0	0
		2018-19	2	3.0681
		2019-20	0	0
		2020-21	0	0
		Total	2	3.0681
13	Chandigarh	2017-18	0	0
		2018-19	1	2.81
		2019-20	0	0
		2020-21	0	0
		Total	1	2.81
14	Assam	2017-18	0	0
		2018-19	0	0
		2019-20	2	5.7725
		2020-21	0	5.6875*
		Total	2	11.46
15	Punjab	2017-18	0	0
		2018-19	0	0
		2019-20	2	0
		2020-21	0	5.77*
		Total	2	5.77
16	Jharkhand	2017-18	0	0
		2018-19	0	0
		2019-20	1	9.80
		2020-21	0	0
		Total	1	9.80
17.	Sikkim	2017-18	0	0
		2018-19	0	0
		2019-20	0	0
		2020-21	1	8.87**
		Total	1	8.87
18.	Haryana	2017-18	0	0
		2018-19	0	0
		2019-20	1	0
		2020-21	0	6.06*
		Total	1	6.06
	Grand Total		44	287.4665
	*Includes disbursement of subsequent installments for a previously sanctioned project/new project approved in previous financial year.			
	**Funds yet to be disbursed.			
